

IN THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, KALAS MAHAL, CHENNAI
ORIGINAL APPLICATION NO. 16/2024 (SZ)
[EARLIER OA 851/2022 (PB)]

IN THE MATTER OF:

Dr Prasad Bhandge

... .. Applicant

VERSUS

Karnataka State Pollution
Control Board Through its
Member Secretary
Karnataka and Ors

... .. Respondents

Previous D.o.H: 10.06.2025

Next D.o.H: .2025

I N D E X

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MUKESH KUMAR

Advocate for R1 KSPCB

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Place: New Delhi
eFiled on: 11.06.2025

ಕರ್ನಾಟಕ ರಾಜ್ಯ ಮಾಲಿನ್ಯ ನಿಯಂತ್ರಣ ಮಂಡಳಿ
ಪ್ರಾದೇಶಿಕ ಕಛೇರಿ, ಕಾರವಾರ
"ಬಲಸರ ಭವನ", ನ್ಯೂ ಕೆ.ಎಚ್.ಬಿ. ಕಾಲೋನಿ,
ಹಬ್ಬುವಾಡಾ, ಕಾರವಾರ-581 306, ಉತ್ತರ ಕನ್ನಡ ಜಿಲ್ಲೆ
ಫೋನ್ / ಫ್ಯಾಕ್ಸ್ : 08382-227058
ಇಮೇಲ್ : karwar@kspcb.gov.in
ವೆಬ್‌ಸೈಟ್ : <http://kspcb.karnataka.gov.in>

Karnataka State Pollution Control Board
Regional office, Karwar
"Parisara Bhavan", New K.H.B.
Colony,Habbuwada, Karwar-581 306 Uttara
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Phone/Fax : 08382-227058
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Website : <http://kspcb.karnataka.gov.in>



No.PCB/RO(KWR)/2025-26/ 203

Date: 12.5 APR 2025

To,

The Member Secretary,
Karnataka State Pollution Control Board
"Parisara Bhavan", Church Street,
Bangalore.

Kind attn: "Law Officer- Legal Cell, KSPCB"

Sir,

Sub: Submission of Inspection Report w.r.t M/s E.I.D. Parry (India) Ltd., Haliyal in the matter of OA 16/2024 (SZ) -reg.

Ref: 1. This Office forwarded letter to Board Office, Legal Cell vide No. 1335, on 28/01/2025.

2. Industry was inspected by Officers of this office dated:08/04/2025.

3. This Office received an Email from Legal Assistant dated:24/04/2025.

With reference to the above subject, it is to be informed that, this office forwarded the status report, compliance report/ action taken report received from M/s. E.I.D Parry (India) Ltd., Haliyal to the Board Office, Legal Cell, Bangalore vide ref (1). Further the Industry was inspected by Officers of this Office on 08/04/2025 vide ref (2).

In continuation to the above, this office received an email from Legal section, dated 24/04/2025, regarding the submission of the present status report w.r.t OA No. 16/2024 vide (3).In this regard, the detailed inspection report and **present status** photographs are herewith submitted for kind perusal and further needful.

Yours faithfully

[Signature]
ENVIRONMENTAL OFFICER
RO, KSPCB, KARWAR

**INSPECTION REPORT OF SRI. B.K. SANTOSHENVIRONMENTAL OFFICER,
KARNATAKA STATE POLLUTION CONTROL BOARD, REGIONAL OFFICE,
KARWAR.**

1	Name and Address of the Industry	M/s E.I.D. Parry (India) Ltd., Sy. No. 12/1 to 3, 13/1 to 4, 14/1-2, 16/1, etc., Hullatti Village, Haliyal Taluk-581329, U.K. District-										
2	Type of activity of the industry along with category and classification as per Board notification	Large Red (17-Category) Sugar and Distillery 1154-R-Sugar (excluding Khandsari) 1112-R-Distillery (molasses / grain / yeast based) &/or Composting of Press mud, Bio-fertilizer and organic Nutrients using Spent Wash.										
3	Date of inspection	08/04/2025										
4	Person contacted	1. Sri. Vishwanth BM – Senior Executive Environment										
5	Consent status (existing)	<p>Authority has obtained Consent under Water Act, 1971 and Air Act, 1984 vide consent order no. AW- 329434, dated: 25/01/2022 and is valid up to 30/06/2026.</p> <p>Further, Industry had applied and obtained CFO Expansion for for Distillery unit from 90 KLD to 210 KLD, 3.5MWH of power from incineration boiler and 40KLD STP vide Consent order No. AW-342709, dated:28/03/2024 and is valid upto 30/06/2026.</p> <table border="1"> <thead> <tr> <th>Product</th> <th>Consented Capacity</th> </tr> </thead> <tbody> <tr> <td>Sugar Cane Crushing</td> <td>11500TPD</td> </tr> <tr> <td>Co-gen Power plant</td> <td>54MW</td> </tr> <tr> <td>Distillery</td> <td>210KLD (90KLD RS/ENA/Ethanol and 120KLD only ethanol)</td> </tr> <tr> <td>Distillery Co-gen plant (Incineration Boiler)</td> <td>6.5MW</td> </tr> </tbody> </table> <p>Further, industry has obtained CFExp for Expansion of Distillery unit from 90 KLD to 210 KLD, 3.5MWH of power from incineration boiler and 40KLD STP vide CTE NO: 340409, dated: 5/11/2023.</p> <p>Further, Industry had applied and obtained CFO Expansion for Distillery unit from 90 KLD to 210 KLD, 3.5MWH of power from incineration boiler and 40KLD STP vide Consent order No. AW-342709, dated:28/03/2024 and is valid upto 30/06/2026.</p>	Product	Consented Capacity	Sugar Cane Crushing	11500TPD	Co-gen Power plant	54MW	Distillery	210KLD (90KLD RS/ENA/Ethanol and 120KLD only ethanol)	Distillery Co-gen plant (Incineration Boiler)	6.5MW
Product	Consented Capacity											
Sugar Cane Crushing	11500TPD											
Co-gen Power plant	54MW											
Distillery	210KLD (90KLD RS/ENA/Ethanol and 120KLD only ethanol)											
Distillery Co-gen plant (Incineration Boiler)	6.5MW											
6	Authorization status under Hazardous & Other Wastes(Management & Transboundary Movement) Rules, 2016	Industry has valid authorization vide no. 328508, dated: 3/12/2021 for the period up to 30/06/2026.										

M/s E.I.D. Parry (India) Ltd is an existing sugar and distillery industry located at Sy. No. 12/1 to 3, 13/1 to 4, 14/1-2, 16/1, etc., Hullatti-Village, Haliyal-Taluk, Uttara Kannada-District

and engaged in the manufacture of white crystal sugar (sugar crushing capacity 11,500TCD), total co-generation of power (capacity 57MWH) and molasses based distillery of capacity 90KLD and Industry has obtained consent of the Board under both Water Act and Air Act and is valid up to 30/06/2026 vide consent order no. AW- 329434, dated: 25/01/2022 and industry has obtained CFExp for Expansion of Distillery unit from 90 KLD to 210 KLD, 3.5MWH of power from incineration boiler and 40KLD STP vide CTE NO: 340409, dated: 5/11/2023. Further, Industry had applied and obtained CFO Expansion for Distillery unit from 90 KLD to 210 KLD, 3.5MWH of power from incineration boiler and 40KLD STP vide Consent order No. AW-342709, dated:28/03/2024 and is valid upto 30/06/2026. In view of the routine inspection, the industry was inspected on 08/04/2025.

Industry has obtained Environmental Clearance vide EC identification no- EC23A022KA199431, dated: 04/04/2023 for following products and capacity;

Sr. No.	Unit	Name of the product /By product	Existing	Expansion	Total
1	Sugar	Sugar	11500 TCD	-	11500 TCD
2	Co-gen Power plant	Power	54MW	-	54MW
3	Distillery	Rectified Spirit/ENA/Ethanol	90KLD (Rectified Spirit/ENA/Ethanol)	120KLD (Only Ethanol)	210KLD
4	Power from Incineration boiler	Power	3MW	3.5MW	6.5MW

Manufacturing Process details:

- **Sugar Mill section:**

Reception of sugar cane -> Shedder/crusher-> Diffuser-> Screening of juice-> Evaporation-> Boiling-> Crystallization->Centrifugal -> Sugar and molasses separated.

- **Distillery Section;**

Molasses-> Dilution of Molasses ->Fermentation-> Distillation-> Rectified Spirit and Ethanol generation.

1. Water Pollution Control Status as per consent:

The source of water is Kali River about **3,491KLD**. The water is consumed for manufacturing purpose; the details of water consumption and waste water generation as per annexure-1 to consent issued are as below:

Sl. No	Purpose	Water Consumption in KLD	Waste water generation in KLD	Final disposal
1	Domestic purpose	45	36	Septic Tank and Soak Pit They have installed 40KLD STP with MBBR Technology and is under Operation.
2	Boiler Feed	668	331	The trade effluent generating

3	Cooling water	1845	125	from the existing unit shall be treated in the existing ETP of capacity 1600KLD. The trade effluent generated from the expansion activity shall be treated in the new ETP of capacity 1000 KLD for in addition to the existing ETP and treated water shall be used for on land irrigation within the agricultural land in an area of 62 Acres and farm land of agriculture around and adjacent to industry. Total Existing ETP Capacity 2600 KLD.
4	Manufacturing purpose (Sugar mill)	142	1134	
5	Manufacturing purpose (distillery and Co-gen plant)	791 fresh water (+200 KLD of sugar mill condensate water)	868	
	Total	3491 KLD fresh water	2494	

Earlier consent was issued to with a condition to provide STP of required capacity for treatment of sewage and now, they have installed STP of capacity 40KLD with MBBR Technology and is under operation.

Water requirement for expansion activity, waste water generation and its treatment & mode of disposal are as follows (as per CFE xp).

Sl. No	Purpose	Water Consumption in KLD	Waste water generation in KLD	Final disposal
1	Boiler Feed	60 KLD (total 840 out of which daily make water is 60KLD)	35KLD (treated in PCTP)	Industry has provided process condensate treatment plant (PCTP) of capacity 1430KLPD consists of Equalization tank, flash mixture, flocculater, MBBR based aeration tank, clarifier, activated carbon filter, dual media filter and RO system.
2	Cooling water	872 KLD (water requirement met from PCTP)	184KLD (treated in PCTP)	
3	Manufacturing purpose (distillery plant-syrup based)	648(480 fresh water and 168 from PCTP)	948 KLD-process condensate coming from evaporation of raw spent wash: (generation excess due to usage of syrup and recycled condensate lees) 128-KLD spent lees from distillation column.	
	Total	1580 KLD (fresh water is 480KL)	1295 KLD	

Total water fresh water requirement for the project as per EC is 3491KLD and no addition of fresh water during expansion project. Water requirement for new expansion project is 480KL and water requirement is met by be recycling and reduced water requirement in existing plant. Total water requirement is 1580 KLD (648 KLD for fermentation, 872KLD for cooling tower and 60KLD for boiler make up) out of which 1100KLD is available from process condensate treatment plant (PCTP) and remaining 480KLD is from reduction in Sugar Co-gen plant (provided CPU of capacity 1800m³ the treated water from CPU is taken at sugar co-gen cooling tower as against earlier unit requires fresh water for cooling tower).

Existing ETP details;

- During inspection, Effluent treatment plant area visited and all the units of ETP are under operation. Industry authority has provided ETP of capacity 2600 m³/day (1600 m³/day old ETP & 1000 m³/day new ETP installed during expansion of sugar cane crushing capacity to 11500TCD).
- The industry has provided online continuous effluent monitoring system which shows real time data for the parameters such as PH, Flow rate, BOD, COD and TSS. The online reading during inspection are as follows,

Parameter	Readings
pH	7.21
COD (mg/L)	44
BOD (mg/L)	11.9
TSS (mg/L)	10.5
Temperature (°C)	28.0

Air Pollution Control Status:

The source of existing air pollution in the industry and control measures attached to the source is as below:-

Sl. No.	Air Pollution source	Air Pollution control measures provided
1	Vibratory screen- 10TPH	Chimney Ht.15m. AGL with multi cyclone dust collector.
2	Boiler- 15 TPH (Coal fired)	Chimney Ht.50m. AGL with Bag filter.
3	Boiler- 45 TPH (Bagasse fired)	Chimney Ht.44m. AGL with E.S.P.
4	Boiler- 100 TPH - (Bagasse fired)	Chimney Ht.70m. AGL with E.S.P
5	Boiler- 120 TPH (Bagasse fired)	Chimney Ht.72m. AGL with E.S.P.
6	D.G. Set -500 KVA	Chimney Ht.30m AGL with acoustic enclosures.
7	D.G. Set -1000 KVA	Chimney Ht.30m AGL with acoustic enclosures.

Note: 15TPH coal fired incineration boiler in old distillery was not in operation and authority is using only new boiler at new distillery of capacity 35TPH and further informed that they are not using 15TPH in future. During inspection authority informed that, as per EC condition authority has to discharge emission of SPM within 30mg/nm³ and no vender come forward and not assure emission of SPM within 30mg/nm³ by using ESP and hence, authority installed bag filters.

Legal samples of stack emissions of boilers of capacity 100TPH and 45TPH at sugar mill section collected on 06/12/2024 and thimbles are handed over to laboratory at Regional Office, Dharwad for analysis. The results are as follows

Boiler	Particulate Matter (mg/nm ³)	
	Prescribed limit	Measured value

100 TPH boiler	150	88
45 TPH boiler		52

Legal samples of stack emissions of boilers of capacity 100TPH and 45TPH at sugar mill section collected on 08/01/2025 and thimbles are handed over to laboratory at Regional Office, Dharwad for analysis. The results are as follows

Boiler	Particulate Matter (mg/nm ³)	
	Prescribed limit	Measured value
120 TPH boiler	150	83
45 TPH boiler		64

Samples of stack emissions of boilers of capacity 100TPH and 45TPH at sugar mill section collected on 10/02/2025 and thimbles are handed over to laboratory at Regional Office, Dharwad for analysis. The results are as follows

Boiler	Particulate Matter (mg/nm ³)	
	Prescribed limit	Measured value
120 TPH boiler	150	48
45 TPH boiler		61

Hazardous Waste Management:

Industry has obtained authorization under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 vide no. 328508, dated: 3/12/2021 for the period upto 30/06/2026.

Type of hazardous waste generated, and mode of disposal for which authorization given are as follows:-

Waste Category	Hazardous Waste generated	Authorized Quantity	Method of disposal as per authorization
5.1	Used Oil	0.5MT/A	Shall be stored in secure manner and handed over to authorized re-processors/recyclers.
5.2	Wastes Residues Contaminated with Oil	0.002MT/A	Shall be stored in secure manner and handed over to KSPCB authorized incinerators/co-processing in cement kiln.
33.1	Empty barrels/containers/liners contaminated with hazardous chemicals/wastes.	0.010 MT/A	Shall be stored in secure manner and handed over to KSPCB authorized recycler.

Authorities have submitted the annual returns under HWM, Rules, 2016 for the financial year 2023-24. The generation of used oil is 0.42MT, previous year stock 0.19MT and out of which 0.46MT is internally consumed for lubrication purpose and stored quantity is 0.15MT and oil

soaked cotton waste generation is 0.62MT and same is incinerated in the incineration boiler and not generated Empty barrels/containers/liners contaminated with hazardous chemicals/wastes. During inspection authorities were informed to apply and obtain authorization under Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 for increased quantity.

Solid Waste Management:

Industry is generating following solid waste and details are as follows;

Sl. no.	Type of Solid Waste	Quantity generation in TPD	Mode of storage, treatment and disposal
1	Boiler Ash (Both fly ash and bottom ash)	46.7	Fly ash from Bagasse shall be used as manure in agricultural land.
2	Distillery boiler ash	15	Given to group of fertilizer unit.
3	Lime Sludge	2.0	Used for landfill in the premises.
4	Press mud	247.5	Used for composting/ manure to farmers.
5	ETP sludge	0.46	Used as a manure.
6	Yeast sludge	1.2	Mixed with concentrated spent wash and incinerated in the boiler
7	Raw spent wash	400	Evaporated in MEE and concentrated spent wash being incinerating in 15TPH boiler.

Solid waste generation from expansion activity:

Sl. no.	Type of Solid Waste	Quantity generation in TPD (as per CFExp)	Mode of storage, treatment and disposal
1	Distillery boiler ash	56	Will be given to group of fertilizer unit.
2	PCTP sludge	1.5	Used as a manure.
3	Yeast sludge	2	Mixed with concentrated spent wash and incinerated in the boiler
4	Raw spent wash	720	Evaporated in MEE and concentrated spent wash incinerate in 35TPH boiler.

Observations made during inspection:

1. During inspection, it was observed that, the cane crushing activity was stopped and the authorities informed that, they have closed the cane crushing season on 23/02/2025 and tentatively they start the cane crushing on 30/09/2025.
2. Authorities informed that, total quantity of cane crushed is about 98,6808.14 MT from the month of 9th November 2024 to 23rd February 2025.
3. Industry has provided flow meters to the inlet and outlet of the ETP and keeping records of inflow and outflow of the ETP.
4. Earlier, the sewage from the plant was treated in the common treatment system in the ETP. However, now as per the conditions of Consent to Operate mentioned industry has installed 40KLD Sewage Treatment Plant to treat sewage generated.

5. During earlier inspection sample of treated trade effluent collected from final holding tank and samples conform to the stipulated standards.
6. Industry has provided rain water harvesting facility for its rooftop water and recharging its bore wells (3 numbers) with collection pit of capacity about 6000 m³ capacity. However, industry land is sloping on one side towards Hanumantha pond and as such any rain water from industry premises will directly reach the pond, if there are any spillages, the same gets carried away with rains. Hence to control the run-off discharge industry authority has constructed the garland drain.
7. Industry has taken action to control the spillages locally and shall not allow the spillages/leakages to mix with the rain water. De-siltation of Hanumantha pond completed. Provided one concrete pit at distillery section to collect spillages. However, water sample from Hanumanth Water Tank was collected on 05/02/2025 are conforming to the Class "D" to the prescribed standards as per the primary water Quality Criteria-CPCB.
8. Authorities have constructed the storm water pit of capacity 200m³ at distillery section to collect the contaminated rainwater and will be sent to Evaporation plant.
9. Industry has provided screw press for dewatering the ETP sludge and same was put into operation.
10. Industry has provided condensate polishing unit of capacity 1800m³/day with ultra filtration system and is under operation.
11. As per the direction issued earlier authorities were collecting and treating the small scale leakages in distillery sections in existing ETP. Not observed stagnated water in distillery section and not observed stagnated water in collection tank. Industry has provided one concrete pit adjacent to bagasse yard to collect any leached washings. Authorities were informed to pump and treat the collected water in the tank and not allow to stand it for long time.
12. Industry has provided two coal sheds at co-gen plant area of capacity 500MT and 2000 MT each and one bagasse shed at Distillery section of capacity 4500MT.
13. Authorities have constructed the Bagasse storage shed and a belt conveyor system has been installed from the existing bagasse storage yard to the bagasse storage shed.
14. Spent wash generated in distillery unit is being concentrated in MEE and concentrated spent wash is being burnt in boiler. Bottom ash is being taken to fertilizer plant and used as one of the ingredient for production of fertilizer.
15. Boiler Ash from Sugar Mill section is being handed over to farmers to use as manure in their agricultural land and also for brick manufacturers. Earlier industry has two silos of capacity 40MT each and now, they have installed two numbers of silos of capacity 100MT each in place of old one. These storage silos are provided with pneumatic conveyers from boiler. They have provided water sprinkling arrangement and fog canon machines (two numbers) and multiple rows of plantations on industry boundary. Pavement of roads near the coal crusher area completed. During inspection not observed stored quantity of ash near sugar mill as noticed earlier. Ash generated from the Distillery section is about 13674.959MT during crushing season (November 2024 to February 2025) and same is being mixed with spent wash and produced granules as potash rich manure.
16. Industry has taken expansion of distillery unit of capacity 120KLD adjacent to existing unit of capacity 90KLD and is under operation during inspection.

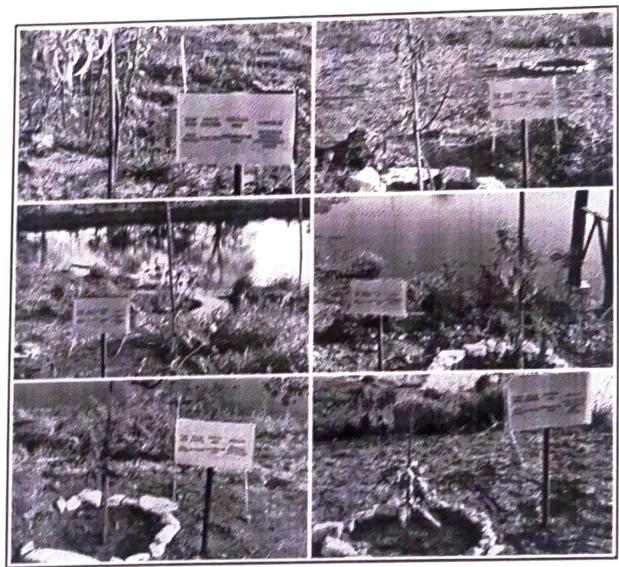
17. Industry authority has installed sewage treatment plant of capacity 40KLD (MBBR Technology) and is under operation.
18. Industry has constructed process condensate treatment plant (PCTP) of capacity 1430KLPD consists of Equalization tank, flash mixture, flocculator, MBBR based aeration tank, clarifier, activated carbon filter, dual media filter and RO system.
19. Industry has provided 3 number of MS tanks for storage of molasses each with capacity 12000MT for distillery. They have provided with dyke wall of height 5feet by covering three tanks. One more tank of capacity 12000MT constructed at sugar mill section.
20. Industry has constructed 2835MT capacity RCC storage tank for raw spent wash and constructed 1495MT capacity RCC storage tank for concentrated spent wash.
21. Industry has taken expansion of CO₂ plant from 24MTD to 72 MTD. 24 TPD CO₂ plant is under operation during inspection.
22. They have provided Online Continuous Effluent Monitoring System to treated trade effluent for ph, BOD, COD, TSS, Flow rate, and Temperature however, during inspection it was noticed that, the building (lime go-down) which connected to said station was partially demolished and its difficult to watch/note the reading in that spot. Hence, it was directed shift the location to suitable place so as to easy access to inspection officer with CPCB norms.
23. Industry has installed lamella clarifiers, 2 Nos. of Disc type diffused aerators are replaced with tube type diffused aerators.
24. The production details for the period 2024 -25 is as follows

Sl.No	Production Details	Quantity(MT)	Remarks
1	Cane Crushed Total	986808.14	09.11.2024 to 23.02.2025
2	Sugar Production total	103019	
3	Molasses BH Generation	27868	
4	Molasses CH Generation	23985	
5	Syrup to Distillery	21130.5	
6	Press mud Total	12091.501	
7	Bagasse Total	260517.45	
8	Ash Sale	13674.959	01.04.2024 to 31.03.2025 (one year)
9	Ethanol (KL)	30003.12	
10	ENA (KL)	14291.14	

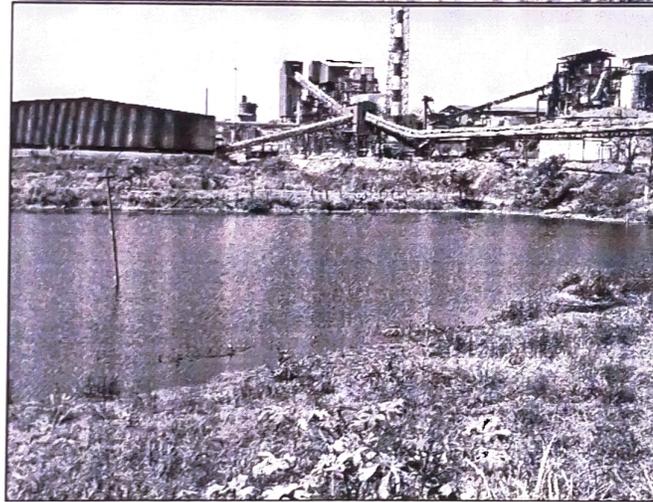
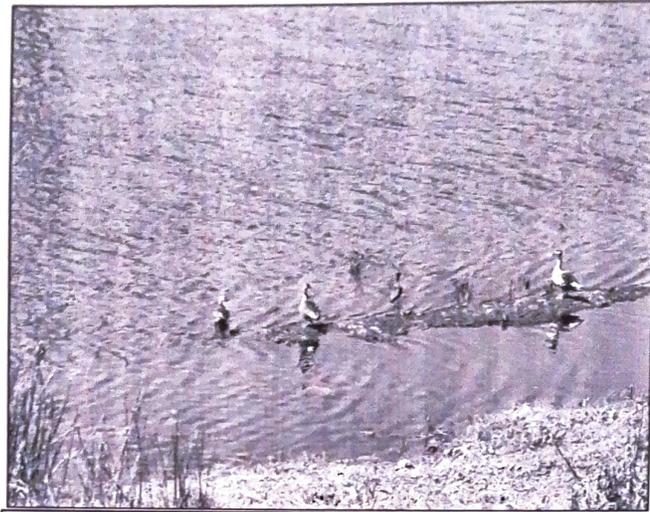
Present Status as on Hanumanth Pond

1. Industry authority has taken action to control the run-off discharge by constructing the garland drain.
2. Industry authorities have taken the initiatives of planting trees around the Hanumanth Pond area to enhance the green belt.
3. Industry is utilizing the treated sewage water for Green Belt development within the industry premises
4. Industry authority has taken action for growth of aquatic plants like water lettuce and duckweed and has taken up the desilting activities.
5. Authorities have constructed the garland drain across the distillery connecting all the built up area in the plant.
6. Farmers are utilizing the Hanumanth Pond without any contamination over past 5 to 6 months.

Industry Authorities were informed to follow the consent conditions and directed henceforth to maintain the quality of Hanumanth Pond in good condition.



Trees planting around the Hanumanth Pond to enhance the green belt



Hanumanth Pond status post rainy season with good biodiversity



Industry authority has planned to take up the desliting activities and increasing the pond's capacity as requested by the farmers for utilization for sugarcane/crops.


**ENVIRONMENTAL OFFICER
RO, KSPCB, KARWAR**



**KARNATAKA STATE POLLUTION CONTROL BOARD
REGIONAL LABORATORY**

ISO 9001:2015 and ISO 45001:2018 CERTIFIED LABORATORY

ಪ್ರಾದೇಶಿಕ ಪ್ರದೇಶಗಳ ಕಾರ್ಪೊರೇಷನ್
4, ಬಹುಮಾನಕಲ್ ಕ್ರೀಡಾಂಗಣ ಪ್ರದೇಶ
ಧಾರವಾಡ-580 004

ANALYSIS REPORT

Date : 18.3.2025

NAME OF THE LAKE :	Hanumanth Water Tank, Haliyal	Page 1 of 1
SAMPLE COLLECTED BY :	Regional Office Karwar	DATE OF COMMENCEMENT OF TEST : 5.2.2025
DATE OF COLLECTION :	5.2.2025	DATE OF COMPLETION OF TEST : 3.3.2025
DATE OF RECEIPT :	5.2.2025	SAMPLE REPORT NO. : 1285
PARTICULARS	Water Sample of Hanumanth Water tank, Haliyal	SAMPLE NO. : 1285

Sl. No	Parameters	Unit	Water Quality Criteria					Result	Test Method
			A	B	C	D	E		
1	pH	-	6.5-8.5	6.5-8.5	6.0-9.0	6.5-8.5	6.0-8.5	7.8	IS 3025 (Part 11): 2022
2	Conductivity	µS/cm	-	-	-	-	2250	1625	IS 3025 (Part 14): 2019
3	Biochemical Oxygen Demand @ 27° C for 3 days	mg/L	2	3	3	-	-	28	IS 3025 (Part 44): 2019
4	Oxygen (Dissolved)	mg/L	6	5	4	4	-	5.9	IS 3025 (Part 38): 2019
5	Total coliforms	MPN/100mL	50	500	5000	-	-	19000	APHA 23rd edition (9223 B): 2017
6	Sodium Absorption Ratio (SAR)	-	-	-	-	-	26	1.8	IS;11624: 2019
7	Free Ammonia as N	mg/L	-	-	-	1.2	-	0.23	APHA 23rd edition (4500 NH3-D): 2017
8	Boron as B	mg/L	-	-	-	-	2	1.2	APHA 23rd edition (4500-B B) : 2017
INFERENCE		Class " D "- to prescribed standards with respect to BOD and Total Coliform as per Primary Water Quality Criteria – CPCB.							
		Designated best use - Propagation of Wild life and Fisheries							

- Note: 1. The above results pertain only to the sample tested.
2. The report shall not be reproduced without the written approval of the laboratory.
3. Samples will be stored for a period of 10 days from the date of issue of report.

Authorized Signatory
Lalita Dodwad
Assistant Scientific officer
Regional Laboratory-Dharwad